

the other points mentioned one was regarding making arrangements to transfer the remains of the last Moghul Emperor of India Bahadur Shah Zafar from the present tomb in Burma to the Red Fort in Delhi. These minutes do not mention the question of rebuilding the I.N.A. Martyrs' Monument in Singapore.

(b) and (c). As mentioned above, steps for implementation have been taken only with regard to those items on which there was a consensus.

12.10 hrs.

#### PAPERS LAID ON THE TABLE

##### IRON ORE MINES LABOUR WELFARE CESS (AMENDMENT) RULES, 1972

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): I beg to lay on the Table a copy of the Iron Ore Mines Labour Welfare Cess (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 637 in Gazette of India dated the 3rd June, 1972, under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1961. [Placed in Library. See No. LT-3236/72].

##### MINERAL CONCESSION (FIRST AND SECOND AMENDMENT) RULES, 1972

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): I beg to relay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulations and Development) Act, 1957:—

- (1) The Mineral Concession (First Amendment) Rules, 1972 published in Notification No. G.S.R. 319 in Gazette of India dated the 18th March, 1972.
- (2) The Mineral Concession (Second Amendment) Rules, 1972 published in Notification No. G.S.R. 399 in Gazette of India dated the 1st April 1972. [Placed in Library. See No. LT-2066/72.]

7—6 L.S.S./72

#### NOTIFICATION UNDER PASSPORTS ACT, 1967

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy of Notification No. G.S.R. 242(E) (Hindi and English versions) published in Gazette of India dated the 10th April, 1972, making certain amendments to Notification No. G.S.R. 70(E) dated the 3rd February, 1972, under sub-section (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT-3237/72.]

#### ANNUAL ACCOUNTS OF EMPLOYEES' PROVIDENT FUND ORGANISATION AND AUDIT REPORT THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, along with the Audit Report thereon for the year 1967-68. [Placed in Library. See No. LT-3238/72.]

12.11 hrs

#### MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 31st July, 1972, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the House on the Prevention of Water Pollution Bill, 1969:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969, be extended upto the first day of the Eighty-second Session of the Rajya Sabha."

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 31st July, 1972, adopted the following motion in regard to the